

49.

25.1.2005.

MA-159/2005 In  
OA-3159/2002

Present: Shri S.K. Gupta, learned proxy counsel for Shri S.K. Sinha, counsel for  
Applicant  
Ms. Lata Gangwani, learned proxy counsel for Shri K.C.D. Gangwani, counsel  
For respondents

MA-159/2005 is allowed. In Paragraph-8 of Tribunal's orders dated 25.11.2004  
in OA-3159/2002 ~~the date '4.3.99'~~ be corrected as '28.5.1998' as the date of  
DPC. Accordingly, the corrigendum be issued.

  
(Shanker Raju)  
Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

cc.